GOVERNMENT OF INDIA

MINISTRY OF JAL SHAKTI

DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION

RAJYA SABHA

UNSTARRED QUESTION NO. 238

ANSWERED ON 05.02.2024

FUNDS ALLOTTED TO KERALA AND ASSAM

238. SMT. SANGEETA YADAV

DR. SUDHANSHU TRIVEDI:

SHRI KAMAKHYA PRASAD TASA

SHRI RAJENDRA GEHLOT:

SHRI AJAY PRATAP SINGH

Will the Minister of JAL SHAKTI be pleased to state:

- (a) whether the funds allotted to State of Kerala and Assam, respectively, under various schemes of the Ministry of Jal Shakti, during the period of 2019-2024 is higher as compared to recent past, State-wise details;
- (b) if so, the allotment of funds thereof to these States annually from 2019-2024, Statewise details;
- (c) whether Government approved any special project in Jal Shakti Ministry for Kerala and Assam States from 2019-2024, State-wise details; and
- (d) if so, the details thereof annually for these two States during the period 2019-2024?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI

(SHRI BISHWESWAR TUDU)

(a) to (d) Water Resources projects are planned, formulated and implemented by the concerned State Governments from their own resources as per their priority within the state. To encourage sustainable development and efficient management of water resources, Government of India provides technical and financial assistance to the State Governments through certain schemes. Funds are released as per provisions of the Schemes based on eligible proposals received from the state governments. Financial assistance is being provided to the States under following on-going centrally sponsored Schemes (CSS) of Ministry of Jal Shakti:

1. Jal Jeevan Mission Scheme

The Government of India launched the Jal Jeevan Mission (JJM), to be implemented in partnership with states, in August 2019 for enhancing access to tap water to rural house-holds. Drinking Water is a state subject, and hence, the responsibility of planning, approval, implementation, operation, and maintenance of drinking water supply schemes, including those under the Jal Jeevan Mission, lies with State/UT Governments. The Government of India supports the States by providing technical and financial assistance.

2. Flood Management and Border Area Programme (FMBAP)

To strengthen the structural measures of flood management, Ministry had implemented Flood Management Programme (FMP) during XI & XII Plan for providing Central Assistance to States for works related to flood management, anti-erosion, drainage development, anti-sea erosion, etc. which subsequently continued as a component of "Flood Management and Border Areas Programme" (FMBAP) for the period from 2017-18 to 2000-21 and further extended up to September 2022 with limited outlay.

3. Pradhan Mantri Krishi Sinchayee Yojana (PMKSY-AIBP)

Pradhan Mantri Krishi Sinchayee Yojana (PMKSY) was launched during the year 2015-16, with an aim to enhance physical access of water on farm and expand cultivable area under assured irrigation, improve on-farm water use efficiency, introduce sustainable water conservation practices, etc. Accelerated Irrigation Benefits Programme (AIBP) is one of the components of PMKSY, whereby partial financial assistance is being provided by Government of India for identified major/ medium irrigation projects.

4. Pradhan Mantri Krishi Sinchayee Yojana (PMKSY-HKKP)

Har Khet Ko Pani (HKKP) is one of the components of Pradhan Mantri Krishi Sinchayee Yojana (PMKSY). HKKP, in turn, consists of four sub-components, namely, Command Area Development & Water Management (CAD&WM), Surface Minor Irrigation (SMI), Repair, Renovation and Restoration (RRR) of Water Bodies, and Ground Water (GW) Development. However, the CAD&WM sub-component of HKKP is being implemented pari-passu with AIBP.

The funds allocated/ released to states of Kerala and Assam under various centrally sponsored schemes of the Ministry of Jal Shakti during the period of 2019-2024 is given below :

S.No.	State	Year				
		2019-20	2020-21	2021-22	2022-23	2023-24*
		Amount (in Rs. crore)				
1.	Kerala	248.76	404.24	1,804.59	2,206.54	1,342.36
2.	Assam	1,194.04	1,814.13	5,891.16	6,479.78	10,377.73

^{*}As on 30-01-2024

Funds have been provided under the regular Schemes and the Government has not approved any special project for Kerala and Assam States during the period 2019-2024.